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Uttar Pradesh Dr. Bhim Rao Ambedkar Samajikparivartan Sthal (Repeal) Act, 2009

9 of 2009

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Uttar Pradesh Dr. Bhim Rao Ambedkar Samajikparivartan Sthal (Repeal) Act, 2009

9 of 2009

An Act to repeal the Uttar Pradesh Dr. Bhim Rao Ambedkar Samajik Parivartan Sthal Act, 2007 It is hereby enacted in the Sixtieth Year of the Republic of India as follows:-- 1. Received e assent of the Governor on February 27, 2009 and published in the U.P. Gazette, Extra., Part 1, Section (Ka), dated 28th February, 2009, pp. 2-3

1. Short Title :-

This Act may be called the Uttar Pradesh Dr. Bhim Rao Ambedkar Samajik Parivartan Sthal (Repeal) Act, 2009.

2. Repeal Of U.P. Act No. 43 Of 2007 :-

The Uttar Pradesh Dr. Bhim Rao Ambedkar Samajik Parivartan Sthal Act, 2007 is hereby repealed.